(b) The information is not available. Revival is, however, normally effected as soon as the requirements therefor are completed.

(c) If death takes place before completion of revival forma ities, the case is considered on its merits.

(d) and (e) The information is not available.

(f) The information is available at page 42 of the Annual Report of the Corporation for the year ending 31st March, 1966, which was laid on. the Table of the House on 9th November, 1966. Information subsequent to 31st March, 1966 is not yet available.

DEVELOPMENT OP VIJAY GHAT

600. SHRI M. P. BHARGAVA: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whethur any final decision has been taken regarding the development of Vijay Ghat;

(b) if so, whether blue print has been prepared; and

(c) what is the estimated time for the completion of works?

THE MINISTER OF WORKS, HOUSING .AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) to (c) The detailed scheme fo_r the development of Vijay Ghat, as part of the entire area comprising also Rajghat, Shanti Vana, is under preparation. It will take a year, if not two, for the scheme to be finalised.

AYURVEDIC PHYSICIANS UNDER C. H. S.

601. SHRI NIRANJAN VARMA: SHRI V. M. CHORDIA:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state the chances for promotions of the Ayurvedic physicians working under the Central Health Scheme?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): There are two Ayurvedic dispensaries under the Central Government Health Scheme as an experimental measure with six posts vt Ayurvedic physicians at present. They can apply for better posts, according to rules, if any, are advertised.

to Questions

RECOMMENDATIONS OF THE DIRECT TAXES ADVISORY COMMITTEE

602. SARDAR RAM SINGH; Will the Minister of FINANCE be pleased to state:

(a) what are the details of the suggestions made at the meeting of the Central Direct Taxes Advisory Committee held recently at Calcutta; and

(b) the suggestions which have been accepted by Govtrnment for implementation?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) A statement containing the details of the suggestions made at the meeting of the Central Direct Taxes Advisory Committee held recently at Calcutta is placed on the Table of the House. TSee Appendix LVIII, Annexure No. 26.]

(b) The statement referred to above also gives the information about the suggestions which have been accepted by Government for implementation.

AUTOMATION IN THE L. I. C.

603. SHRI SITARAM JAIPURIA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Life Insurance Corporation propose to appoint a tripartite committee to solve the automation issue; and

(b) if so, the details of the said proposal?